

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 429  
(To be answered on the 8<sup>th</sup> December 2022)**

**FACILITIES AT AMRELI AIRPORT**

**429. SHRI NARANBHAI KACHHADIYA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the airline companies are not able to get permission to operate passenger airplanes in the country, especially in Amreli district of Gujarat due to short runway length of the airport and lack of adequate facilities for the passengers at the airport and if so, the details thereof; and**
- (b) whether the Government proposes to increase the length of the said runway and provide other facilities to the passengers and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

---

**(a) & (b): Amreli Airport in Gujarat belongs to the State Government of Gujarat. The airport is available in the list of unserved airports in the UDAN (Ude Desh ka Aam Nagrik) Scheme document for bidding. However, none of the airline bidders has submitted any proposal to operate UDAN flights from this airport. In case, any airline submits valid bid for flights to Amreli Airport, the same shall be considered as per the provisions of the UDAN Scheme.**

**As per provisions in UDAN Scheme, revival / upgradation of unserved or underserved airports shall be done on its identification through valid bid & award to the SAO (Selected Airline Operator).**

\*\*\*\*\*